

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 100**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)  
CRIME AGAINST WOMEN AND GIRLS**

**100. SHRI MD. BADARUDDOZA KHAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether recently crime against girls, women and children have increased manifold in the National Capital and National Capital Region (NCR);**

**(b) if so, the details thereof during the last two years, year-wise; and**

**(c) the measures taken or proposed to be taken by the Government to curb Crime against girls, women and children in Delhi and NCR?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): In the National Capital Region (NCR) areas, other than National Capital Territory (NCT) of Delhi, the primary responsibility with respect to 'Police' & 'Public Order' lies with the State Governments concerned, as per the Seventh Schedule to the Constitution of India. As far as NCT of Delhi is concerned, details of cases of crimes against girls, women and children reported to Delhi Police during the last two years and the current year (upto 30.11.2018) are as under:**

<b>Year</b>	<b>Number of cases of crimes against women &amp; girls reported</b>	<b>Number of cases of crimes against children reported</b>
<b>2016</b>	<b>11295</b>	<b>6116</b>
<b>2017</b>	<b>9084</b>	<b>5772</b>
<b>2018 (upto 30.11.2018)</b>	<b>8672</b>	<b>5520</b>

**The various measures taken by Delhi Police to reduce crimes against girls and women include dynamic identification of crime-prone areas and deployment of police resources including pickets, foot patrolling, PCR Vans and Emergency Response Vehicles (ERVs) to**

**enhance visibility and prevent crime against women, dedicated Women Helpline No.1091, exclusive Women Help Desk in Police Stations, anti-stalking services for women, stationing all women PCR vans in vulnerable areas, concerted action against consuming alcohol in public places, informing civic agencies regarding dark patches for rectification, self-defence training for women/ girls, gender sensitization sessions for boys in schools and colleges, special drives against tinted glasses in public transport vehicles.**

**The measures taken by Delhi Police to reduce crimes against children include creating awareness among public regarding reasons for children going missing, Anti-Human Trafficking Unit in each District and Crime Branch, functioning of District Missing Persons Unit and Missing Persons Squad under Crime Branch, taking photographs of children under PEHCHAAN scheme, Operation Milap to connect missing children with their parents, rescuing children forced into labour with the help of NGOs and appointment of Juvenile Welfare Officer in all Police stations.**

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